

Securities Appellate Tribunal
IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
CIVIL CAUSE LIST OF DATE :03/10/2023

| Sr No. | Case Type | Case No. | Name of Parties | Name of Advocates |
|--------|-----------|----------|-----------------|-------------------|
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MENTION-COURTCODE-MENTION0310-AT11.00AM-11.05A.M.

540-ADMISSION-COURTCODE-DIRECTOR-AT 11.05AM

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|--|-------------|--------------------------------|----------------------------------|------------|
| 1 | SEBI Appeal | 744/2023 | BINIT JOSHI Vs. SEBI | R.V. Legal |
| Sub Matter : | | Misc. Application/0001148/2023 | | |
| Sub Matter : | | Misc. Application/0001149/2023 | | |
| Misc. Application | | 1148/2023 | BINIT JOSHI-Delay Vs. SEBI | R.V. Legal |
| (Main Matter Number :SEBI Appeal/0000744/2023) | | | | |
| Misc. Application | | 1149/2023 | BINIT JOSHI-STAY Vs. SEBI | R.V. Legal |
| (Main Matter Number :SEBI Appeal/0000744/2023) | | | | |

340PARTHEARD-COURTCODE-BOMBAYDYEINGWTM-AT11.07AM

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| 2 | SEBI Appeal | 838/2022 | The Bombay Dyeing and Man. Com. ltd and Anr. Vs. SEBI | JADEJA AND SATIYA | |
| Sub Matter(Disposed) : | | Misc. Application/0001353/2022 | | | |
| Sub Matter(Disposed) : | | Misc. Application/0001354/2022 | | | |
| Sub Matter : | | Misc. Application/0001789/2022 | | | |
| Sub Matter : | | Misc. Application/0001632/2022 | | | |
| Sub Matter(Disposed) : | | Misc. Application/0000067/2023 | | | |
| 6 | | SEBI Appeal | 839/2022 | Nusli Neville Wadia and Ors. Vs. SEBI | JADEJA AND SATIYA |
| Sub Matter(Disposed) : | | Misc. Application/0001355/2022 | | | |
| Sub Matter(Disposed) : | | Misc. Application/0001356/2022 | | | |
| Sub Matter(Disposed) : | | Misc. Application/0000068/2023 | | | |

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| | SEBI Appeal | 840/2022 | SCAL Services Limited and Ors. Vs. SEBI | Sujit Lahoti and Associates |
| | Sub Matter(Disposed) : | Misc. Application/0001373/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001374/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0000069/2023 | | |
| | Misc. Application | 1632/2022 | THE BOMBAY DYEING AND MAN. COM. LTD-RECTIFICATION Vs. SEBI | JADEJA AND SATIYA |
| | (Main Matter Number : | SEBI Appeal/0000838/2022) | | |
| | SEBI Appeal | 1016/2022 | MR.R.A.SHAH AND ORS. Vs. SEBI | Parth P. Shah |
| | Sub Matter(Disposed) : | Misc. Application/0001688/2022 | | |
| | Sub Matter(Disposed) : | Misc. Application/0001689/2022 | | |
| | Misc. Application | 1789/2022 | MR. ROHIT MANSUKHANI-INTERVENER Vs. SEBI | Rohit Mansukhani |
| | (Main Matter Number : | SEBI Appeal/0000838/2022) | | |
| <u>100PARTHEARD-CODE-REJECTEDCOMPLAINTS-AT11.40AM</u> | | | | |
| 3 | SEBI Appeal | 709/2021 | ASHOK DAYABHAI SHAH AND ORS Vs. SEBI AND OTHERS | J. Sagar Associates Shardul A. Mangaldas- R. 2,Sonu T., Adv-R.5 |
| | Sub Matter : | Misc. Application/0001308/2021 | | |
| | Misc. Application | 1308/2021 | ASHOK DAYABHAI SHAH AND ORS.- URGENCY APP Vs. SEBI AND OTHERS | |
| | (Main Matter Number : | SEBI Appeal/0000709/2021) | | |

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| | SEBI Appeal | 710/2021 (/0000) | Pina Shah and Anr. Vs. SEBI AND OTHERS | Garima Mehrotra Advocate |
| Sub Matter : | | Misc. Application/0001310/2021 | | |
| | Misc. Application | 1310/2021 | Pina Shah and Anr. Vs. SEBI AND OTHERS | |
| (Main Matter Number :SEBI Appeal/0000710/2021) | | | | |
| | SEBI Appeal | 711/2021 | Brics Securities Ltd. Vs. SEBI | Aagam Doshi, Advocate |
| Sub Matter : | | Misc. Application/0001312/2021 | | |
| | Misc. Application | 1312/2021 | Brics Securities Ltd. Vs. SEBI AND OTHERS | |
| (Main Matter Number :SEBI Appeal/0000711/2021) | | | | |

52-PARTHEARD-COURTCODE-JOINTINSPECTION-AT12NOON

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|------------------------|-------------|--------------------------------|--|---------------------|
| 4 | SEBI Appeal | 712/2021 | Aditya Birla Money Ltd. Vs. SEBI | J. Sagar Associates |
| Sub Matter(Disposed) : | | Misc. Application/0001330/2021 | | |
| Sub Matter(Disposed) : | | Misc. Application/0001331/2021 | | |

812 DISPOSAL -COURTCODE-GOLDLINEAO-AT12.05PM

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| 5 | SEBI Appeal | 370/2022 | Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL | ALLIANCE LAW |
| Sub Matter(Disposed) : | | Misc. Application/0000649/2022 | | |

798DISPOSAL-COURTCODE-MURLIAO-AT12.10PM

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| 69 | SEBI Appeal | 860/2022 | BAJRANGLAL B. MALOO HUF AND ORS. Vs. SEBI | RHP PARTNERS |
| Sub Matter(Disposed) : | | Misc. Application/0001800/2022 | | |

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| <u>751DISPOSAL-CODE-NONCOMPLIANCE-AT12.15PM</u> | | | | |
| 7 | Misc. Application | 1267/2022 | MUKTA AGARWAL AND ANR.-DELAY Vs. SEBI AND ORS. | Adv. Mansi Pokar |
| (Main Matter Number :SEBI Appeal/0000862/2022) | | | | |
| | SEBI Appeal | 862/2022 | MUKTA AGARWAL AND ANR. Vs. SEBI AND ORS. | Aagam J. Doshi, Advocate |
| Sub Matter : Misc. Application/0001267/2022 | | | | |
| Sub Matter(Disposed) : Misc. Application/0000126/2023 | | | | |
| Sub Matter : Misc. Application/0000140/2023 | | | | |
| Sub Matter : Misc. Application/0000465/2023 | | | | |
| Sub Matter : Misc. Application/0000727/2023 | | | | |
| 22 | Misc. Application | 140/2023 | MUKTA AGARWAL AND ANR.-INTERIM RELIEF Vs. SEBI AND ORS. | S. K. Jain and Co. |
| (Main Matter Number :SEBI Appeal/0000862/2022) | | | | |
| | Misc. Application | 465/2023 | ASHOKA VINIYOGA LTD-ADDITIONAL DOCUMENTS Vs. SEBI AND ORS. | Cyril Amarchand Mangaldas Advocates and Solicitors |
| (Main Matter Number :SEBI Appeal/0000862/2022) | | | | |
| | Misc. Application | 727/2023 | MUKTA AGARWAL AND ANR Vs. SEBI AND ORS. | Aagam Doshi and Co. Advocates |
| (Main Matter Number :SEBI Appeal/0000862/2022) | | | | |
| <u>775-DISPOSAL-COURTCODE-OBSERVATION-12.20PM</u> | | | | |
| 8 | Misc. Application | 1468/2022 | Triveni Enterprises Ltd. Vs. SEBI | Shah and Ramaiya |
| (Main Matter Number :SEBI Appeal/0000959/2022) | | | | |

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| | SEBI Appeal | 959/2022 | Triveni Enterprises Limited Vs. SEBI | Shah and Ramaiya |
| Sub Matter : | | Misc. Application/0001468/2022 | | |
| Sub Matter : | | Misc. Application/0001670/2022 | | |
| | Misc. Application | 1670/2022 | Triveni Enterprises Ltd.-Amendment Vs. SEBI | Shah and Ramaiya |
| (Main Matter Number :SEBI Appeal/0000959/2022) | | | | |
| <u>212-DISPOSAL-COURTCODE-RICOHWTM-AT12.25PPM</u> | | | | |
| 9 | Misc. Application | 398/2023 | TETSUYA TAKANO-EXEMPTION Vs. SEBI | INDUSLAW |
| (Main Matter Number :SEBI Appeal/0000349/2023) | | | | |
| | Misc. Application | 401/2023 | A.T.RAJAN-EXEMPTION Vs. SEBI | INDUSLAW |
| (Main Matter Number :SEBI Appeal/0000350/2023) | | | | |
| | SEBI Appeal | 349/2023 | TETSUYA TAKANO Vs. SEBI | INDUSLAW |
| Sub Matter(Disposed) : | | Misc. Application/0000396/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000397/2023 | | |
| Sub Matter : | | Misc. Application/0000398/2023 | | |
| Sub Matter : | | Misc. Application/0001004/2023 | | |
| | SEBI Appeal | 350/2023 | A.T.RAJAN Vs. SEBI | INDUSLAW |
| Sub Matter(Disposed) : | | Misc. Application/0000399/2023 | | |
| Sub Matter(Disposed) : | | Misc. Application/0000400/2023 | | |
| Sub Matter : | | Misc. Application/0000401/2023 | | |
| Sub Matter : | | Misc. Application/0001003/2023 | | |

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| | SEBI Appeal | 393/2023 | ARVIND SINGHAL Vs. SEBI | DHOLAKIA ASSOCIATES LAW |
| Sub Matter(Disposed) : Misc. Application/0000471/2023 | | | | |
| | SEBI Appeal | 394/2023 | ANIL SAINI Vs. SEBI | DHOLAKIA ASSOCIATES LAW |
| Sub Matter(Disposed) : Misc. Application/0000474/2023 | | | | |
| | SEBI Appeal | 395/2023 | MANOJ KUMAR Vs. SEBI | DHOLAKIA ASSOCIATES LAW |
| Sub Matter(Disposed) : Misc. Application/0000482/2023 | | | | |
| Sub Matter : Misc. Application/0001029/2023 | | | | |
| | Misc. Application | 1003/2023 | SEBI DELAY IN REPLY Vs. A.T. RAJAN | THE LAW POINT |
| (Main Matter Number :SEBI Appeal/0000350/2023) | | | | |
| | Misc. Application | 1004/2023 | SEBI DELAY IN REPLY Vs. T.TAKANO | THE LAW POINT |
| (Main Matter Number :SEBI Appeal/0000349/2023) | | | | |
| | Misc. Application | 1029/2023 (/0000) | DELAY IN REPLY Vs. MANOJ KUMAR | THE LAW POINT ADV |
| (Main Matter Number :SEBI Appeal/0000395/2023) | | | | |